NATIONAL COMBANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.29/BB/2018	-	For compliance of objections	Rule 6 of IB	Mr Binaya Kumar Dhar Vs M/s BLR Labs Pvt Ltd & others

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

SIGNATURE

ORDER

Counsel for Petitioner is present. He has filed memo along with annexures. He informed the Tribunal that objections have been complied. Issue notice to Corporate Debtor. Registry to prepare notice; Counsel to collect notice and serve on Corporate Debtor and file proof of service. List it on 23.02.2018.

Member (T)

Member (J)